

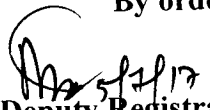
**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)**

Dated:-05/07/2017

NOTICE

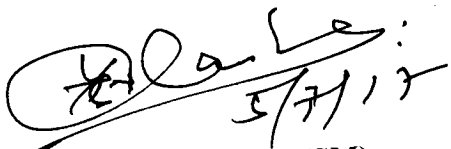
All concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 05/07//2017 stand adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order


**Deputy Registrar
(Judicial)**

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.**
- 2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer. gg**
- 3. Bar Association /CDR/SDRS.**
- 4. Notice Board/website**
- 5. Guard file**


Assistant Registrar (SM).